

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Coastal Energen Pvt Ltd

MAIN PETITION NUMBER : IBA/757/2019

(IA/MA) APPLICATION NUMBERS

IA/2431(CHE)/2023; IA(IBC)/2345(CHE)/2023; IA(IBC)/61(CHE)/2024;
IA(IBC)/719(CHE)/2024

ORDER

Present: Shri. Vijay Narayan, Ld. Sr. Counsel along with Ld. Counsel

Shri. T. Ravichandran for the RP.

Shri. P H Arvinth Pandian, Ld. Sr. Counsel for the Managing
Director / Promoter Director of the Corporate Debtor.

Shri. SrinathSridevan, Ld. Sr. Counsel along with Shri. Sandeep
Singhi for the Successful Resolution Applicant.

Shri. S. Ravi, Ld. Sr. Counsel for one of the Suspended
Directors.

Shri. Rahul Balaji, Ld. Counsel for one of the shareholders.

Arguments partly heard.

It is already 6.30 pm, list the applications for further arguments on
16.04.2024 at 3 pm.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)